

(e) whether there was any proposal to set up a transmission centre at Araria in the District of Purnea in Bihar State ; and if so, whether any action to construct the same has been taken ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) The target date of commissioning the first generating unit of 84 MW of Chukha Hydro-electric Project is June, 1986. The other 3 units of 84 MW each will be commissioned in stages thereafter. The project will serve primarily Thimphu and Phuntsholing areas in Bhutan and the States of Bihar, Orissa, Sikkim and West Bengal in the Eastern Region and Assam in the North-Eastern Region in India.

(b) Progress is according to the revised schedule.

(c) Yes, Sir.

(d) The transmission lines from this Project to Purnea are practically complete, except for two river crossings and the substations which will be completed by June, 1985.

(e) There is no proposal for a transmission centre at Araria under this project.

Railway Service from Calcutta to Karimganj through Bangladesh

*395. **SHRI LAL DUHOMA :** Will the Minister of RAILWAYS be pleased to state :

(a) whether acute scarcity condition of essential commodities prevails most of the time in Manipur, Nagaland, Tripura, Cachar District of Assam and particularly in the Union Territory of Mizoram due to extremely inadequate railway system connecting these areas with the rest of country ;

(b) if so, whether there is any proposal to open a sealed/closed railway service from Calcutta to Karimganj in Cachar District through Bangladesh as is being done in the case of Central Inland Water Transport Corporation ; and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Rail movement to most of the areas in Manipur, Nagaland, Tripura, Cachar District of Assam and Mizoram is via Lumding-Badarpur section, which has a capacity constraint and, as a result, occasional shortfalls occur in rail movement of essential commodities to the area. However, close monitoring is being done by the Railways in coordination with the Departments concerned to avoid scarcity of essential commodities to the extent possible.

(b) There is no prospect to open a sealed/closed Railway service from Calcutta to Karimganj in Cachar District through Bangladesh.

(c) It is not practicable.

Proposal to set up Medical University

*396. **SHRI CHINTA MOHAN :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is any proposal to start a full-fledged Medical University in order to maintain uniform medical education and excellence of training in the country ; and

(b) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) and (b). The Medical Education Review Committee has made recommendations regarding the setting up of Universities of Health Sciences in order to bring about coordination between various educational and training institutions of the modern and various Indian systems of Medicine, Nurses, Pharmacists etc. Government are yet to take a final view in the matter.

Demonstration by Delhi University and College Karamchari Union

*398. **PROF. M. R. HALDER :** Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that Delhi University and College Karamchari Union

demonstrated outside the office of the University Grants Commission ; and

(b) if so, demand of the Union and whether it will be accepted by the Delhi University/University Grants Commission ?

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : (a) Yes, Sir.

(b) The demonstration was held to press the demand for implementation of the report of the Cadre Review Committee of Central Universities, submitted in August, 1984. The decisions of the Commission on this Report have been communicated to all Central Universities on March 30, 1985.

Calcutta University (Amendment) Bill, 1983

*399. SHRI SURESH KURUP :

SHRI SAIFUDDIN CHOWDHURY :

Will the Minister of EDUCATION be pleased to state whether it is a fact that the Calcutta University (Amendment) Bill, 1983 which is before the President for assent is pending for long ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : The Calcutta University (Amendment) Bill, 1984, which was reserved by the Governor of West Bengal for President's assent in May, 1984 is still pending.

Rajasthan's Proposal for constructing a link between Rajasthan Feeder and Gang Canal

*400. SHRI VIRDHI CHANDER JAIN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Rajasthan had submitted a proposal to the Union Government for constructing a link between Rajasthan feeder and Gang Canal for providing uninterrupted irrigation supplies to command areas of the Gang Canal;

(b) whether the Central Water Commission have suggested certain modifications in the proposal;

(c) whether the State Government had

sent the modified proposal to the Central Water Commission; and

(d) if so, the action taken thereon ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) to (c). Yes, Sir.

(d) The techno-economic feasibility of the proposal is under examination in Central Water Commission.

Implementation of three Language Formula

*401. PROF. NARAIN CHAND PARASHAR : Will the Minister of EDUCATION be pleased to state :

(a) whether Union Government have ensured the implementation of three language formula by the States during the last three years ; and

(b) if so, the name of the States which have still not implemented it and the reasons advanced by them for their inability to do so ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) School education is primarily the responsibility of the State Governments and is mostly looked after by them. The State Governments and the State Boards of Secondary Education are responsible for prescribing curriculum, syllabus and textbooks for all subjects including the languages at school stage. The Central Government advises the States about the policy and provides guidelines. The Central Government has all along recommended faithful implementation of the Three Language Formula by the States. The Ministry of Education twice urged the States to faithfully implement the Three Language Formula in June, 1982, and the Central Advisory Board of Education of which the State Education Ministers are members, in its meeting in June 1983, resolved that the State Governments take effective steps to implement the Three Language Formula as laid down in the National Policy on Education 1968. The States were last addressed similarly in July, 1984.

(b) Tamil Nadu has adopted a Two Language Formula in accordance with a